

**DECLARATION OF ASSETS OF
HON'BLE MR. JUSTICE RAJBIR SEIRAWAT
HIS SPOUSE AND HIS DEPENDANTS**

DATE OF ELEVATION TO THE BENCH: 10.07.2017

1. All Immovable Properties held individually or jointly

Self	Description	Remarks, if any
1.1 (a)	1/4 th Share in Agricultural Land measuring 45K-5M in Village Jagsi, District Sonapat (Hr.)	Ancestral
(b)	1/4 th Share in Residential House within Abadi in Village Jagsi, District Sonapat	Ancestral
(c)	1/4 th Share in 2 Vacant Plots of land within Abadi in Village Jagsi, District Sonapat (Hr.)	Ancestral
(d)	1/4 th Share in Residential House (400 Sq.Y) in Dev Colony Rohtak (Hr.)	Ancestral
(e)	Residential House, Cat.-A, in Advocates Society, Sector-49A, Chandigarh	Self Acquired on 08-11-2001 / 13-05-2009
(f)	Residential Plot No. 356, Sector-6, Rohtak (8M)	Self acquired - Allotted by HUDA on - 21-05-2012
Spouse : (Advocate by Profession)		
1.2 (a)	Residential Plot (122 Sq.Y) in Mahavir Enclave, Zirakpur, Mohali (Pb.)	Purchased in 2008
(b)	Residential Plot ((117.6 Sq. Y) in Dera Bassi, Mohali (Pb.)	Purchased in 2011
(c)	One Kanal Land in Kaimbwala, UT Chandigarh	Purchased in 2011
Dependents	Nil	

2. Details of Motor Vehicles

Self	Make/Year	Remarks, if any
2.1 (a)	Ford Ecosport T+ - 2014	Purchased in January 2015
(b)	Maruti Esteem LXI - 2005	Purchased in October 2005
(c)	Activa Honda Scooter - 2008	Purchased in May 2008
Spouse	Nil	
Dependents	Nil	

3. Ornaments & other Valuables

Self	Description	Remarks, if any
3.1 (a)	Gold Chains, Rings, Bracelet Total weighing about - 150 Gms	Gifts and Purchase between 1991 to 2015
	Silver Jewelry Weighing - 1.5 Kg.	Ancestral
Spouse		
3.2 (a)	Gold Jewelry - Sets, Bangles, Rings, Earrings Total Weighing about 750 Gms	<i>Istridhan</i> and Self Purchased between 1991-2016
(b)	Diamond Jewelry – 1Set, 2 Rings 2 Set Earrings	Purchased between 1996 to 2014
(c)	Silver Jewelry, Silver Coins and Silver Utensils Total weighing about 3.5 Kg	<i>Istridhan</i> and Self-Purchased between 1991-2016
Dependants		
3.3	Two Daughters - Having Gold Jewelry - Weighing about 100 Gms Silver Jewelry - Weighing about 1 Kg,	Received as Gifts from Grand Parents and Parents

4. Bank Deposits, Fixed Deposits, Shares, Public Provident Fund, General Provident Fund, Debentures/Mutual Funds, etc.

Bank Deposits

Self	Description	Value
4.1 (a)	S/B Acct. SBI - High Court, Chandigarh	Rs. 7,67,274/-
(b)	S/B Acct. SBI - Sector 49, Chandigarh	Rs. 94506/-
(c)	S/B Acct. PNB - Sector 49, Chandigarh	Rs. 9,14,829/-
Spouse		
4.1.2 (a)	S/B Acct. OBC - Sector 33 Chandigarh	Rs. 3,46,759/-
(b)	S/B Acct. SBI - Sector 49 Chandigarh	Rs. 4,94,758/-
(c)	S/B Acct. Central Bank – M. Town Rohtak	Rs. 4,40,000/-
Dependents		
4.1.3 (a)	Elder Daughter S/B Acct. OBC - Sector 33 Chandigarh	Rs. 4991/-
(b)	Younger Daughter S/B Acct/ OBC - Sector 33 Chandigarh	Rs. 4666/-

FIXED DEPOSITS

Self	Description	Value
4.2.1 (a)	SBI – Sector 49, Chandigarh	Rs. 9.84 Lakhs
Spouse		
4.2.2	Nil	
Dependants		
4.2.3 (a)	Elder Daughter: OBC - Sector 33 Chandigarh	Rs. 5.8 Lakhs
(b)	Younger Daughter: OBC-Sec. 33 Chandigarh	Rs. 4.5 Lakhs

Share/Debentures/Mutual Funds. Etc.

Self	Company/No. of Shares/Present No. of Units / bonds /Units purchased /Bonds allotted	Year of investment / Scheme
4.3.1	SBI Mutual Fund – 700 Units	1993 (Magnum Multiplier +)
Spouse		
4.3.2 (a)	SBI Mutual Fund – 800 Units	1993 (Magnum Multiplier +)
(b)	LIC Policy No. - 163612887 Growth Fund - 3740.975 Units	LIC Market Plus Policy 25-01-2008
(c)	LIC Policy No. - 163612888 Growth Fund - 3740.016 Units	LIC Market Plus Policy 25-01-2008
Dependants		
4.3.3	Elder Daughter: LIC Policy No - 163629875 Growth Fund - Basic Amount Rs. 50000/-	LIC Profit Plus Policy 14-03-2009

Public Provident Fund

Self	Description	Value
4.4	SBI Sector 49, Chandigarh	Rs. 465446/-
spouse	Nil	
Dependants	Nil	

General Provident Fund

Self	Description	Value
4.5	CH-JUST-2185	Rs. 267042/-

Place: Chandigarh
Date: 22.07.2018

sd/-

(Signature of the Hon'ble Judge)